

**LEAVE OF ABSENCE**

MR. CHAIRMAN: I have to inform the Members that a letter has been received from Shri Chunibhai Kanjibhai Gohel, Member, stating that he is unable to attend the sittings of the current Session of the Rajya Sabha on health grounds. He has therefore requested for grant of leave of absence from all the sittings from 18th November to 13th December, 2019 of the current 250th Session of the Rajya Sabha. Does he have the permission of the House to remain absent from all the sittings of the current 250th Session of the Rajya Sabha?

*(No Hon. Member dissented)*

MR. CHAIRMAN: Permission to remain absent is granted.

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**STATEMENTS BY MINISTERS**

**Status of implementation of recommendations contained in the Forty-third Report  
and the Fiftieth Report of the Department-related Parliamentary Standing  
Committee on Defence**

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH); AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): Sir, I lay the following statements regarding:—

- (i) Status of implementation of recommendations contained in the Forty-third Report of the Department-related Parliamentary Standing Committee on Defence on 'Ordnance Factories, Defence Research and Development Organisation, Directorate General of Quality Assurance and National Cadet Corps (Demand No. 20)'.
- (ii) Status of implementation of recommendations contained in the Fiftieth Report of the Department-related Parliamentary Standing Committee on Defence on 'Provision of all weather road connectivity under Border Road Organisation (BRO) and other agencies upto International borders as well as the strategic areas including approach road-An Appraisal'.